38

MAID RUNNING BETWEEN INDIA AND GULF
COUNTRIES

\*254. DR. Z. A. AHMAD: SHRI N. K. KRISHNAN: SHRI BALACHANDRA ME-NON: SHRI A, G, KULKARNI: SHRI S. B. BOBDEY: SHRI K. C. PANDA: SHRI N. G. GORAY: SHRI BHOLA PRASAD: SHRI SURAJ PRASAD: SHRI V. R. PARASHAR: SHRI SITARAM KESRI: SHRI SUNDAR MANI PATEL: SHRI M. K. MOHTA: SHRI DAHYABHAI V. PATEL: SHRIMATI LAKSHMI KUMARI CHUNDAWAT: SHRI BABUBHAI M. CHINAI: DR. BHAI MAHAVIR: SHRI SITARAM JAIPURIA: PRASAD SHRI JAGDISH MATHUR: LAKSHMANA SHRI U. K. GOWDA: SHRI RATTAN LAL JAIN: SHRI MAN SINGH VARMA: SHRI J. P. YADAV: SHRI O. P. TYAGI: SHRI D. THENGARI: SHRI V. K. SAKHLECHA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government are aware of the existence of a flourishing trade in "maidrunning" between India and Gulf countries;
- (b) if so, what steps have been taken by Government to put a stop to this trafficking in women;
- (c) whether any of the agencies engaged in trafficking in women has been brought to book; and
  - (d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Sir, there does not appear to be any "trade", as such, in women between India and the Gulf countries; but Government have taken due note of the recent Press reports concerning illicit emigration of women from India to the Gulf region.

(b) A Secretary in the Ministry of External Affairs recently went to Bombay to confer with the opposite officials of the Maharashtra Government in this connection. In consequence, inter-alia, all the State Governments have been requested to immediately tighten up the security arrangements at all possible exit points, in order to prevent the illicit emigration of Indian women. The State Governments have also been advised to give the widest possible publicity, particularly among the poorer and the more susceptible sections of the society, to the hazards to which such women are exposed abroad. Towards this end, the State Governments have been further advised to use not only the language Press but, also, secure the cooperation of Social Welfare Organisations.

(c) and (d) No, Sir; the matter is being examined.

BRITISH MOVE TO RAISE THE UGANDA ASIANS
ISSUE IN U. N.

\*255. SHRIMATI SAVITA BEHEN: Will the Minister of EXTERNAL AFFAIRS be pleased to state whether a British proposal regarding Asians in Uganda was mooted at the recent session of the UN General Assembly, and if so, the precise details of the proposal, and the response of the Assembly thereto and what was the Indian representatives' attitude thereon?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): The British delegation proposed the inscription of an additional item entitled "international implication of the expulsion of the Asian Community from Uganda" on the Agenda of the 27th Session of the United Nations General Assembly. While the proposal was under consideration of the General Committee, the British representative announced that the Government of U. K. would not press for its consideration in view of certain initiatives taken meanwhile to improve the conditions surrounding the departure of Uganda Asians but would keep the problem under close scrutiny and would raise it again should that become necessary.

As the proposal was not debated in the General Assembly, the question of Assembly's response or that of the attitude of the Indian representative did not arise.

## INDIANS EXPELLED FROM UGANDA

\*256. SHRI PRANAB KUMAR
MUKHERJEE:
SHRIMATI SAVITA BEHEN:
SHRI V. R. MOHAN:
SHRI BABUBHAI M. CHINAI: